

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

34.

**IA 4808(MB)2023
IN C.P. (IB)/1230(MB)2022**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Idbi Bank Ltd (Through Resolution
Professional Mr. Indrajit Mukherjee)

Vs

Mr. Ramhari Devrao Ganage

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Financial Creditor present. Adv. Anshul Anjarlekar, Ld. Counsel for the Personal Guarantor present.
2. RP report is awaited in the matter.
3. List this matter for hearing on **07.06.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)